## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## APPEAL NO. 147 OF 2016 & IA NO. 316 OF 2016

Dated: 26<sup>th</sup> November, 2018

In the matter of:

Mahanagar Gas Ltd. .... Appellant(s)

Versus

Petroleum and Natural Gas Regulatory Board & Ors. .... Respondent(s)

## ORDER

The Bench could not assemble today. As agreed by the parties, list the matter for further hearing on <u>27-11-2018</u>.

Court Master/PPS

tpd/pk